

12 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER WAKF ACT

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): Sir, I beg to lay on the Table a copy of each of the following papers under sub-section (6) of Section 66A of the Wakf Act, 1954:—

- (i) The Patiala and East Punjab States Union Wakf Board (Dissolution) Order, 1960 published in Notification No. G.S.R. 1032 dated the 3rd September, 1960.
- (ii) The Travancore-Cochin Wakf Board (Dissolution) Order, 1960 published in Notification No. G.S.R. 1075 dated the 17th September, 1960. [*Placed in Library, See No. LT-2411/60.*]

ANNUAL REPORT OF I.C.A.R.

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): Sir on behalf of Dr. Panjabrao Deshmukh I beg to lay on the Table a copy of the Annual Report of the Indian Council of Agricultural Research for the year 1957-58. [*Placed in Library, See No. LT-2412/60.*]

NOTIFICATIONS UNDER MOTOR VEHICLES ACT

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Sir, I beg to relay on the Table, under sub-section (3) of Section 133 of the Motor Vehicles Act, 1939, a copy of Notification No. 127/60 published in Andaman and Nicobar Gazette dated the 5th July, 1960 making certain amendment to Andaman and Nicobar Islands Motor Vehicles Rules, 1939. [*Placed in Library, See No. LT-2338/60.*]

Sir, I also lay on the Table a copy of each of the following papers under

sub-section (3) of Section 133 of the Motor Vehicles Act, 1939:—

- (a) The Motor Vehicles (Diplomatic and Consular Officers' Vehicles) Registration Rules, 1960 published in Notification No. S.O. 1047 dated the 30th April, 1960 [*Placed in Library, See No. LT-2413/60.*]
- (b) Notification No. H(T) 14-447/59 published in Himachal Pradesh Administration Gazette dated the 24th September, 1960, making certain amendment to the Punjab Motor Vehicles Rules, 1940 as applied to Himachal Pradesh. [*Placed in Library, See No. LT-2414/60.*]
- (c) Notification No. 90/60 published in Andaman and Nicobar Gazette dated the 10th May, 1960 containing Andaman and Nicobar Islands Motor Accidents Claims Tribunal Rules, 1960. [*Placed in Library, See No. LT-2315/60.*]

NOTIFICATION UNDER AGRICULTURAL PRODUCE (DEVELOPMENT AND WAREHOUSING) CORPORATIONS ACT

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): Sir, on behalf of Shri S. K. Dey, I beg to lay on the Table a copy of Notification No. G.S.R. 1105 dated the 24th September, 1960, issued under section 10 of the Agricultural Produce (Development and Warehousing) Corporations Act, 1960. [*Placed in Library, See No. LT-2416/60.*]

ANNUAL REPORT OF NATIONAL CO-OPERATIVE DEVELOPMENT AND WAREHOUSING BOARD

Shri B. S. Murthy: Sir, on behalf of Shri S. K. Dey, I beg to lay on the Table a copy of the Annual Report of the National Cooperative Development and Warehousing Board for the year 1959-60, under sub-section (3) of Section 15 of the Agricultural Produce (Development and Warehousing)